

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 14th March, 2024

NO.HC.VII-84/2020/2458/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to participate in the ***Sensitization Programme on "Local Acts and Rules (Civil & Criminal)" of Nagaland*** scheduled to be held on **23-03-2024** at **Law Guest House, Dimapur** from **10.00 A.M. to 03.30 P.M.**

Sl. No.	Name of the Officer	Designation and place of posting
1	Smti Seyielenuo Mezhii	Chief Judicial Magistrate, Dimapur
2	Smti Wonchibeni Vandanshan Patton	Chief Judicial Magistrate, Paren
3	Shri Atoka Achumi	Joint Registrar, Kohima Bench, Kohima
4	Smti Wokono Yhoshii	Chief Judicial Magistrate, Kohima,
5	Shri Boduve Peter Resu	Chief Judicial Magistrate, Mon
6	Smti Holika Sukhalu	Chief Judicial Magistrate, Kiphire
7	Smti Julian	Chief Judicial Magistrate, Mokokchung
8	Smti Khrievono Seletsu	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Court No. 1, Dimapur.
9	Smti Cheliam Khamniungan	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Zunheboto

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo HC NO.HC.VII-84/2020/2459-2470 /A **Dated 14-03-2024**

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

(He is requested to inform the nominated Judicial Officers of his State to attend the training accordingly)

7. The Principal District & Sessions Judge, Dimapur:
(He/She is requested to make necessary arrangement for smooth conduct of the training programme with consultation with Judicial Academy, Assam)

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)